

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000079/2022	SOURAV SEKHAR BEHERA VS AUTOONE ENGG. SERVICES, PUNE	VS	// ()
2	ARBP/0000080/2022	M/S. SRI DURGA CONDEV PRIVATE LTD. VS WATER RESOURCES DEPT. GOVT OF ODISHA	SIDHANT DWIBEDI VS	// ()
3	BLAPL/0011519/2022	DUSHASAN MAJHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /499 /2022 ()
4	BLAPL/0011520/2022	LAXMIKANTA SAHOO @ BIKU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	CHANDRASEKHARPUR /417 /2022 ()
5	BLAPL/0011521/2022	KARTIK DHOBA @ SHANKAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /112 /2020 ()
6	BLAPL/0011522/2022	KUMAR PARIDA VS STATE OF ODISHA	BALARAM NAYAK VS	AUL /381 /2022 ()
7	BLAPL/0011523/2022	RABI RAO VS STATE OF ODISHA	DEBASHIS ROURAY VS	NAYAPALLI P.S. /267 /2019 ()
8	BLAPL/0011524/2022	MANAS RANJAN SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /295 /2022 ()
9	BLAPL/0011525/2022	KAUSHAL KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ()
10	BLAPL/0011526/2022	GOKULI @ GOKUL DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /108 /2022 ()
11	BLAPL/0011527/2022	TAME DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /42 /2022 ()

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12	BLAPL/0011528/2022	TUKUNA MALI VS STATE OF ODISHA	BIBHUTI BHUSHAN ROUT VS	BAMUNIGAM /29 /2020 () //
13	BLAPL/0011529/2022	MOCHIRAM JERAI VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	DAITARI /83 /2021 () //
14	BLAPL/0011530/2022	LABAKUSHA KANTERI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /55 /2020 () //
15	BLAPL/0011531/2022	HRUSHI @ HRUSHIKESHA PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /101 /2019 () //
16	BLAPL/0011532/2022	BIJAY BEHERA VS STATE OF ODISHA	ARJEET MISHRA VS	ANGUL SADAR PS /847 /2022 () //
17	BLAPL/0011533/2022	PAPU @ SOUBHAGYA RANJAN SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	MADHUPATNA /123 /2021 () //
18	BLAPL/0011534/2022	BHABANI NAIK @ DHIRENDRA @ DHIRU NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /268 /2022 () //
19	BLAPL/0011535/2022	BINKASH BARLA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /124 /2021 () //
20	BLAPL/0011536/2022	BABULA NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /460 /2022 () //
21	BLAPL/0011537/2022	AKSHYA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	BANARAPAL /3 /2022 () //
22	BLAPL/0011538/2022	DEBRAJ MAJHI VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAKA P.S. /224 /2022 () //
23	BLAPL/0011539/2022	SANJAY GOPE	PRIYA RANJAN SINGH	TURUMUNGA /150 /2022

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		VS	VS	()
24	BLAPL/0011540/2022	STATE OF ODISHA GAJENDRA SINGH	RAKESH BEHERA	// MUNIGUDA /139 /2022
		VS	VS	()
25	BLAPL/0011541/2022	STATE OF ODISHA TOFAN KUMAR MALLICK	ALOK KUMAR DAS	// JAGATSINGPUR /199 /2022
		VS	VS	()
26	BLAPL/0011542/2022	STATE OF ODISHA PRATHAM BAGH	AMULYA RATNA PANDA	// JEYPORE TOWN /166 /2022
		VS	VS	()
27	BLAPL/0011543/2022	STATE OF ODISHA AJAY KUMAR NAIK	AMULYA RATNA PANDA	// / /0
		VS	VS	()
28	BLAPL/0011544/2022	STATE OF ODISHA SULATA NAYAK	S.S.RAY (2)	// ASKA /320 /2022
		VS	VS	()
29	BLAPL/0011545/2022	STATE OF ODISHA SURYAMANI PRADHAN	PRADEEP KUMAR DAS	// NAIKANI-DIHI /111 /2022
		VS	VS	()
30	BLAPL/0011546/2022	STATE OF ODISHA GAYA MIRDHA	MOHENDRA KUMAR MOHAPATRO	// / /0
		VS	VS	()
31	BLAPL/0011547/2022	STATE OF ODISHA SK MUNA	P.K.MOHAPATRA	// / /0
		VS	VS	()
32	BLAPL/0011548/2022	STATE OF ODISHA SUMIT KUMAR PATEL	BIJAYA KUMAR RAGADA	// SPL.TASK FORCE /22 /2022
		VS	VS	()
33	BLAPL/0011549/2022	STATE OF ODISHA PRADEEP KUMAR GOUDA	PRASANTA KUMAR SATAPATHY	// BAIDYANATHPUR /194 /2022
		VS	VS	()
34	BLAPL/0011550/2022	STATE OF ODISHA JAMAL KHAN	JYOTIRMAYA SAHOO	// MOHANA /187 /2022
		VS	VS	()

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35	BLAPL/0011551/2022	STATE OF ODISHA CHAMARA MAJHI VS	MANAS KUMAR CHAND VS	// GOLAMUNDA /178 /2022 ()
36	BLAPL/0011552/2022	STATE OF ODISHA AJAYA @ SUSANTA MALLIK VS	SURESH KUMAR JENA VS	// JENAPUR /66 /2022 ()
37	BLAPL/0011553/2022	STATE OF ODISHA DIPTIKANTA JENA VS	DHARMENDRA SETHY VS	// BALASORE TOWN /213 /2022 ()
38	BLAPL/0011554/2022	STATE OF ODISHA KALPANA SUNA VS	BYOMOKESH SAHOO VS	// KHETRARAJPUR /121 /2022 ()
39	BLAPL/0011555/2022	STATE OF ODISHA KAU @ JAGA @ JAGANNATH BEHERA VS	SOMANATH MITRA VS	// MANGALA BAG /252 /2022 ()
40	BLAPL/0011556/2022	STATE OF ODISHA MALKI PANGI VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /148 /2022 ()
41	BLAPL/0011557/2022	STATE OF ODISHA SANJIT KUMAR SAHOO VS	RAMESH CHANDRA MAHARANA VS	// / /0 ()
42	BLAPL/0011558/2022	STATE OF ODISHA JAGARNATH SABAR VS	SRIKANTA MAHUNTA VS	// GUNUPUR /195 /2021 ()
43	BLAPL/0011559/2022	STATE OF ODISHA PHILIPO RAITA VS	SIDHANT KUMAR JENA VS	// ADVA /125 /2021 ()
44	BLAPL/0011560/2022	STATE OF ODISHA KISHORE KUMAR VS	SIDHANT KUMAR JENA VS	// / /0 ()
45	BLAPL/0011561/2022	STATE OF ODISHA AGNI SURJAL @ AGNI SURUJAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BHEDEN /164 /2022 () //

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46	BLAPL/0011562/2022	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	BADAGADA /439 /2022 () //
47	BLAPL/0011563/2022	LAKSHMAN KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /80 /2018 () //
48	BLAPL/0011564/2022	SUBAS HALDAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NILGIRI /362 /2021 () //
49	BLAPL/0011565/2022	JALESWAR PATRA @ ANKIT PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.UDAYAGIRI /92 /2021 () //
50	BLAPL/0011566/2022	GAGAR @ SAGAR BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /329 /2021 () //
51	BLAPL/0011567/2022	SATYAJIT SAHU @ SATYA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /158 /2022 () //
52	BLAPL/0011568/2022	BIKRAM SAHU @ KALIA @ KHANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /445 /2022 () //
53	BLAPL/0011569/2022	PURNA CHANDRA RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /114 /2022 () //
54	BLAPL/0011570/2022	DEBASISH BARIK VS STATE OF ODISHA	SATYABRATA PANDA (1) VS	PADAMPUR /159 /2022 () //
55	BLAPL/0011571/2022	NIBASI NAHAK VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	POLASARA PS /460 /2022 () //
56	BLAPL/0011572/2022	RAGHU NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /153 /2022 () //
57	BLAPL/0011573/2022	CHITRASEN NAG	AMITAV TRIPATHY	PHULBANI SADAR /3 /2020

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		VS	VS	()
58	BLAPL/0011574/2022	STATE OF ODISHA SRIKRUSHNA JANI	S.S.RAY (2)	// ITAMATI /2 /2022
		VS	VS	()
59	BLAPL/0011575/2022	STATE OF ODISHA SURENDRA BARIK	RABI NARAYAN MOHANTY	// KHURDA MODEL /420 /2019
		VS	VS	()
60	BLAPL/0011576/2022	STATE OF ODISHA PRAKASH KUMAR MISHRA @ LULIA	AKASH BHUYAN	// ODAGAON /142 /2022
		VS	VS	()
61	BLAPL/0011577/2022	STATE OF ODISHA MD PARWEJ @ CHINKU	SK. ZAFARULLA	// PLANTSITE /355 /2022
		VS	VS	()
62	BLAPL/0011578/2022	STATE OF ODISHA UMAKANTA TANDI	SURYAKANTA DWIBEDI	// MURIBAHAL /213 /2019
		VS	VS	()
63	BLAPL/0011579/2022	STATE OF ODISHA RAMAKANTA BEHERA	PRASANTA KUMAR SAHOO	// BOIPARIGUDA /183 /2021
		VS	VS	()
64	BLAPL/0011580/2022	STATE OF ODISHA SUNIL KUMAR	RAGHUNATH BISWAL	// PAPADAHANDI /149 /2022
		VS	VS	()
65	BLAPL/0011581/2022	STATE OF ODISHA ROHIT SWAIN	S.S.RAY (2)	// DHARAKOT PS /85 /2013
		VS	VS	()
66	BLAPL/0011582/2022	STATE OF ODISHA CHANDAN PASWAN	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
67	BLAPL/0011583/2022	STATE OF ODISHA PRADYUMNA KUMAR SAHU	BIDYALOK MOHAPATRA	// / /0
		VS	VS	()
68	BLAPL/0011584/2022	STATE OF ODISHA RANJAN KUMAR DEHURY	BIDYALOK MOHAPATRA	// PHIRINGIA /24 /2020
		VS	VS	()

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69	BLAPL/0011585/2022	STATE OF ODISHA TULARAM MAJHI @ BUTI VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /115 /2021 ()
70	BLAPL/0011586/2022	STATE OF ODISHA BALARAM RANA VS	SK. ZAFARULLA VS	// KANTAMAL /114 /2022 ()
71	BLAPL/0011587/2022	STATE OF ODISHA G.FAKIR MOHAN @ FAKIR MOHAN REDDY VS	SIDHARTH PRASAD DAS VS	// GOPALPUR /194 /2022 ()
72	BLAPL/0011588/2022	STATE OF ODISHA PRADEEP KUMAR KHUTLA @ KHUTULA VS	BISWAJIT RANJAN TRIPATHY VS	// KANTAMAL /88 /2016 ()
73	BLAPL/0011589/2022	STATE OF ODISHA GOPAL HARIJAN VS	AKSHAYA KUMAR SAHOO VS	// MALKANGIRI /249 /2021 ()
74	BLAPL/0011590/2022	STATE OF ODISHA SANATAN BEHERA VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /35 /2022 ()
75	BLAPL/0011591/2022	STATE OF ODISHA VISHAL THAKUR @ KALU THAKUR VS	PABITRA KUMAR NAYAK VS	// KOIDA /78 /2021 ()
76	BLAPL/0011592/2022	STATE OF ODISHA RAGHU NAIK VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /61 /2022 ()
77	BLAPL/0011593/2022	STATE OF ODISHA TRILOCHAN PATRA @ SURABABU VS	SANJIB KUMAR BHANJADEO VS	// //0 ()
78	BLAPL/0011594/2022	STATE OF ODISHA KANHU PURAN VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /140 /2022 ()
79	BLAPL/0011595/2022	STATE OF ODISHA SANKAR PRASAD RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /133 /2018 () //

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80	BLAPL/0011596/2022	SATYALOCHAN PATRA @ HATI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
81	BLAPL/0011597/2022	RAM DAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	THELKOLOI PS /263 /2022 () //
82	BLAPL/0011598/2022	AJIT SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /91 /2018 () //
83	BLAPL/0011599/2022	MD. ALAUDDIN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	THELKOLOI PS /263 /2022 () //
84	BLAPL/0011600/2022	SRIRAM HARPAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PUINTALA /162 /2022 () //
85	BLAPL/0011601/2022	MADAN KUMAR VS STATE OF ODISHA	ASHOK JENA VS	G.R.P.S. /157 /2022 () //
86	BLAPL/0011602/2022	RANJAN PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	POLASARA PS /460 /2022 () //
87	BLAPL/0011603/2022	JITENDRA YADAV VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /124 /2021 () //
88	CMAPL/0000648/2022	SAROJINI JHANKAR VS DUAN SAGAR MAHANANDA	ADV. VS	// () //
89	CMAPL/0000649/2022	SUSHANT KUMAR SABAT VS STATE OF ODISHA	ADV VS	// () //
90	CMAPL/0000650/2022	YUVARAJ DIGAL VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000651/2022	PRASANNA ROU TRAY@PRASANNA KUMAR ROU TRAY	ADV	//



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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000652/2022	SANTOSH NAYAK	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
93	CMAPL/0000653/2022	SUJATA JENA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
94	CMAPL/0000654/2022	RATNAKAR NAYAK	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
95	CMAPL/0000655/2022	GITANJALI PANDA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
96	CMAPL/0000656/2022	MEMBER,CO OPERATIVE TRIBUNAL,ODISHA	ADV.	//
		VS	VS	0
		KUSUMA MANJARI MOHANTY		//
97	CMAPL/0000657/2022	BIJAY KUMAR SAHU	ADV.	//
		VS	VS	0
		LIFE INSURANCE COOPERATION OF INDIA DIVISIONAL OFFICE,SAMBALPUR		//
98	CMAPL/0000658/2022	PRAMOD KUMAR NAYAK	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
99	CMAPL/0000659/2022	PURUSOTTAM BARIK	ADV.	//
		VS	VS	0
		BELA BARIK		//
100	CMAPL/0000660/2022	SHYAM SUNDER PODDAR	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	CMAPL/0000661/2022	PREMANAND BEHERA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
102	CMAPL/0000662/2022	ANTARYAMI BHOI	ADV.	//
		VS	VS	0

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103	CMAPL/0000663/2022	STATE OF ODISHA DHIREN SAHU VS	ADV VS	// // 0
104	CMAPL/0000664/2022	STATE OF ODISHA HEMPRASAD SUNA VS	ADV. VS	// // 0
105	CMAPL/0000665/2022	STATE OF ODISHA MITRABHANU NAYAK VS	ADV VS	// // 0
106	CMAPL/0000666/2022	STATE OF ODISHA DEBA RANJAN BISWAL VS	ADV. VS	// // 0
107	CMP/0001165/2022	STATE OF ODISHA PANCHANAN ROUL VS	BIJAYA KUMAR BEHERA I VS	// // 0
108	CMP/0001166/2022	STATE OF ODISHA BANITA BALIARSINGH VS	BIBHU PRASAD TRIPATHY VS	// // 0
109	CMP/0001167/2022	BHARAT PRADHAN GAYADHAR SWAIN VS	DINESH KUMAR MOHANTY VS	// // 0
110	CMP/0001168/2022	RAJIB LOCHAN SWAIN SHAMIMA BEGUM VS	DEEPALI MAHAPATRA VS	// // 0
111	CMP/0001169/2022	SK.AFSAR BIDYUT KUMARI LALA VS	BIBEKANANDA BHUYAN VS	// // 0
112	CMP/0001170/2022	RABINDRA KUMAR DAS MIR TAHURU VS	SAMAYA KUMAR RAY VS	// // 0
113	CMP/0001171/2022	MIR KUTOBUDDIN PANKAJA SAHU VS	DILIP KUMAR SAHU VS	// // 0
		SINDHUPALA BHUE		//

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114	CMP/0001172/2022	SUSAMA DAS MOHAPATRA VS SUBRAT KUMAR DAS	DIPAK KUMAR DEY VS	// 0 //
115	CMP/0001173/2022	DEBABRATA MOHANTY VS NABAGHANA JENA	AMIT PRASAD BOSE VS	// 0 //
116	CONTC/0007070/2022	BULU IRINGAI VS AUROBINDA PADHY, I.A.S.	ADV. VS	// 0 //
117	CONTC/0007071/2022	BHAGABATA SAHOO VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT	ADV VS	// 0 //
118	CONTC/0007072/2022	RAMESH CHANDRA BARIK VS ARABINDA AGRAWAL,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT.	ADV. VS	// 0 //
119	CONTC/0007073/2022	AMIYA KUMAR MOHANTY VS ARABINDA AGRAWAL,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT.	ADV. VS	// 0 //
120	CONTC/0007074/2022	PRABHAT KUMAR PAUL VS ARABINDA AGRAWAL,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT.	ADV VS	// 0 //
121	CONTC/0007075/2022	MANDARDHAR DIKSHIT VS ARABINDA AGRAWAL,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT.	ADV. VS	// 0 //
122	CONTC/0007076/2022	SATBAJI KUANR VS KUMAR NAGBHUSAN, SPECIAL LAND ACQUISITION OFFICER, BOLANGIR	TRILOCHAN NANDA VS	// 0 //
123	CONTC/0007077/2022	NARESH CHANDRA SINGH VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //
124	CONTC/0007078/2022	SWETA DASH VS SURENDRA KUMAR,IAS	PRASANTA KUMAR MISHRA VS	// 0 //
125	CONTC/0007079/2022	MINIKETAN SAHU	ADV	//

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		VS	VS	0
126	CONTC/0007080/2022	SEEMA SABITA KALU, TAHASILDAR, BARPALI SHYAMA SUNDARI MOHANTY	ADV.	//
		VS	VS	0
127	CONTC/0007081/2022	NIBEDITA MISHRA,DIRECTOR,HIGHER EDU. KEDARNATH PANDA	ADV	//
		VS	VS	0
128	CONTC/0007082/2022	ER.CHANDESWAR BEHERA, CHIEF ENGINR. AND BASIN MANAGER, MBBS, CHANDIKHOLE BHAGIRATHI JENA	ADV.	//
		VS	VS	0
129	CONTC/0007083/2022	ASWATHY S.,IAS JITENDRA KUMAR SAHOO	ADV.	//
		VS	VS	0
130	CONTC/0007084/2022	VIJAY AMRUTA KULANGE,IAS PANALAL NAIK	ADV.	//
		VS	VS	0
131	CONTC/0007085/2022	SANJIB CHADDHA,PRINCIPAL SECY.,COOPERATION DEPT. KRISHAN KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
132	CONTC/0007086/2022	PRADEEP KUMAR DASH,DIRECTOR,SECONDARY EDUCATION PITABAS SAHU	ADV.	//
		VS	VS	0
133	CONTC/0007087/2022	STATE OF ODISHA NARENDRA KUMAR BARIK	ADV	//
		VS	VS	0
134	CONTC/0007088/2022	BISHNUPADA SETHY, I.A.S. SANTOSH KUMAR DAS	ADV.	//
		VS	VS	0
135	CONTC/0007089/2022	BISHNUPADA SETHY,IAS BHAGABAT SAHOO	ADV.	//
		VS	VS	0
136	CONTC/0007090/2022	BISHNUPADA SETHY,IAS DHIRANJAN NAYAK	ADV	//
		VS	VS	0

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137	CONTC/0007091/2022	PRIYABRATA PANDA, CEO CUM SECY., URBAN COOPERATIVE BANK LTD. DIBAKAR MOHANTA VS ASWATHY S,IAS	ADV. VS	// // 0 //
138	CONTC/0007092/2022	RASANANDA LENKA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
139	CONTC/0007093/2022	BHAKTAHARI BEHERA VS ASWATHY S.,IAS	ADV. VS	// 0 //
140	CONTC/0007094/2022	KESAB CHANDRA BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
141	CONTC/0007095/2022	ASWINI LENKA VS DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR, CUTTACK	ADV VS	// 0 //
142	CONTC/0007096/2022	RUDRA PRASANNA LENKA VS DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR, CUTTACK	ADV VS	// 0 //
143	CONTC/0007097/2022	ANANGA BHIMA DEO VS ANU GARG, I.A.S	ADV. VS	// 0 //
144	CONTC/0007098/2022	MAMATA NAIK VS SHAIKH ASAF ALL,IPS	ADV. VS	// 0 //
145	CONTC/0007099/2022	HIMANEE SAMAL VS BIJAYANANDA KULANGA, COMMNR., BHUBANESWAR MUNICIPAL CORPORATION.	BHUBANESWAR DASH VS	// 0 //
146	CONTC/0007100/2022	HIMANEE SAMAL VS SASWAT PRADHAN,TAHASILDAR,BBSR	BHUBANESWAR DASH VS	// 0 //
147	CONTC/0007101/2022	RANJUBALA SAHU VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT	ANUPAM DASH VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007102/2022	HARA NAYAK VS BISWABANDHU PANIGRAHY,EXEC. ENGNR.,P.H. DIVISION	ADV. VS	// ()
149	CONTC/0007103/2022	SIBASANKAR DALABEHERA VS DR.MONA SHARMA,IAS	ADV. VS	// ()
150	CONTC/0007104/2022	CHANDRASINGH BAHLA VS SUNIL BANSAL,IPS	ADV. VS	// ()
151	CONTC/0007105/2022	SARIFUDDIN KHAN VS PRABIN KUMAR ,IPS	ADV. VS	// ()
152	CONTC/0007106/2022	KESHAB SWAIN VS BIR BIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT	ADV VS	// ()
153	CONTC/0007107/2022	ABHAYA KUMAR NAYAK VS NIKUNJA BIHARI DHAL,PRINCIPAL SECY.,ENERGY DEPT.	ADV. VS	// ()
154	CRLA/0001050/2022	RADHA RANJAN PATTANAYAK VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /16 /2009 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha ) TR/0000013/2013
155	CRLA/0001051/2022	RABINDRA HANSDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KEONJHAR SADAR /57 /2016 ()
156	CRLA/0001052/2022	JIT RANJAN SAHOO @ JTI RANJAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MOTANGA /197 /2021 ()
157	CRLA/0001053/2022	MADHUSUDAN MOHARANA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SALIPUR /116 /2014 ()
158	CRLA/0001054/2022	RAJU KUMAR SAHOO @ TUNA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SECTOR-19 /83 /2022 ()
159	CRLA/0001055/2022	RANJAN KANHAR	ANIRUDHA DAS	// /0

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**FILING REPORT AS ON :21/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0001056/2022	STATE OF ODISHA JITENDRA BHUYAN	SUMAN ROUSTRAY	// KISHORENGAR /113 /2021
		VS	VS	()
161	CRLA/0001057/2022	STATE OF ODISHA LULU @ SARADA SANKAR NAYAK	SANJIB KUMAR BHANJADEO	// BALASORE SADAR /350 /2014
		VS	VS	()
162	CRLA/0001058/2022	STATE OF ODISHA TAPAN MOHANTY	SUMAN ROUSTRAY	// KISHORENGAR /113 /2021
		VS	VS	()
163	CRLA/0001059/2022	STATE OF ODISHA GANDARAM KHAMARI	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /35 /2010
		VS	VS	()
164	CRLMA/0000330/2022	STATE OF ODISHA(VIG.) M.LATA	ADV	// PHULBANI TOWN /63 /2013
		VS	VS	()
165	CRLMA/0000331/2022	STATE OF ODISHA RANJANA MOHAPATRA	ADV	// BALASORE VIGILANCE /4 /2010
		VS	VS	()
166	CRLMA/0000332/2022	STATE OF ODISHA(VIG.) JITEN@JITENDRA SETH	PARTHA SARATHI NAYAK	// BARGARH /252 /2009
		VS	VS	()
167	CRLMA/0000333/2022	STATE OF ODISHA DEBASIS MOHAPATRA	UDIT RANJAN JENA	// / /0
		VS	VS	()
168	CRLMA/0000334/2022	SANJUKTA MOHAPATRA SUDHANYA BISWAS	ADV	// / /0
		VS	VS	()
169	CRLMC/0003571/2022	STATE OF ODISHA BAIKUNTHANATH NAIK	JUGAL KISHOR ROUT	// EOW,BHUBANESWAR /15 /2021
		VS	VS	()
170	CRLMC/0003572/2022	STATE OF ODISHA NIBARANA@NIRBAN SAHU	ASUTOSH TRIPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003573/2022	STATE OF ODISHA JAWAHAR LAL NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// EOW,BHUBANESWAR /10 /2021 S.D.J.M.,BHUBANESWAR(Khordha )
172	CRLMC/0003574/2022	STATE OF ODISHA MANASH KUMAR BHUYAN VS	BIJAYA KUMAR NAYAK 3 VS	CT/0004525/2021 SARANAKUL /100 /2020 ()
173	CRLMC/0003575/2022	STATE OF ODISHA MANORAMA SINGH VS	ANJAN KUMAR JENA VS	// / /0 ()
174	CRLMC/0003576/2022	SUNITARANI KHADANGA RAMESH CHANDRA SUBUDHI VS	HEMANTA KUMAR ROUT VS	// EOW,BHUBANESWAR /29 /2013 ()
175	CRLMC/0003577/2022	STATE OF ODISHA SACHITRA PARIDA VS	ARJEET MISHRA VS	// MAHILA P.S. BUXIBAZAR /166 /2014 ()
176	CRLMC/0003578/2022	STATE OF ODISHA SABYASACHI SAHOO VS	BISWARANJAN DALAI VS	// / /0 ()
177	CRLMC/0003579/2022	SK RAMJAN TRINATH SAHU VS	DR. BINODA KUMAR MISHRA VS	// / /0 ()
178	CRLMC/0003580/2022	STATE OF ODISHA SUDAM MEHER VS	PARTHA SARATHI NAYAK VS	// / /0 ()
179	CRLMC/0003581/2022	EXECUTIVE MAGISTRATE, BARPALI NANDA KISHORE BEHERA VS	SATYABRATA PANDA VS	// CHANDRASEKHARPUR /384 /2018 ()
180	CRLMC/0003582/2022	STATE OF ODISHA BIRAJA MALLIK VS	AMULYA RATNA PANDA VS	// MANGALPUR /112 /2022 ()
181	CRLMC/0003583/2022	STATE OF ODISHA RAGHUNATH PANDA VS	ANJAN KUMAR BISWAL VS	// BHADRAK RURAL /6 /2014 ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMC/0003584/2022	JAJNYASENI PANDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	PURUSHOTTAMPUR /603 /2021 () //
183	CRLMC/0003585/2022	AMIT SHAH VS AGRAWAL TRADING COMPANY	GOUTAM KUMAR ACHARYA (SR.ADV) VS	/ /0 () //
184	CRLMC/0003586/2022	JITENDRA KUMAR SENAPATI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	/ /0 () //
185	CRLMC/0003587/2022	MANTU@ADHISH KUMAR GIRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHAGARBEDA /25 /2013 () //
186	CRLMC/0003588/2022	JAMSED SAHA@JAMA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	TANGI (KHURDA) /124 /2019 () //
187	CRLMC/0003589/2022	JAMSED SAHA@JAMA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NIRAKARPUR /21 /2019 () //
188	CRLMC/0003590/2022	GOPAL CHANDRA BARIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	/ /0 () //
189	CRLMC/0003591/2022	SURESH KUMAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /325 /2021 () //
190	CRLMC/0003592/2022	SEBIR KHAN VS STATE OF ODISHA	SOUGAT DASH VS	BETNOTI /264 /2022 () //
191	CRLMP/0002390/2022	KISHORE KUMAR BAG VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
192	CRLMP/0002391/2022	KALINGA KESHARI RATH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ /0 () //
193	CRLMP/0002392/2022	P.SUNIL ACHARY	NRUSINGHA NANDA MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002393/2022	SANTOSH KUMAR JENA	NIKUNJA KUMAR DEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002394/2022	RAKKAM KAMESWAR RAO	MIHIR KANTA RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0002395/2022	JALANDHAR SENAPATI	BIREN SANKAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002396/2022	AKSHAY KUMAR MALIK	MANMAYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0002397/2022	DIPAK KUMAR DALAI	RASHMIKANTA MAHALIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002398/2022	KISHORI MOHANTY	CHITTA RANJAN DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0002399/2022	SUJAYA SANKAR SINGH DEO@SURJYA	SANTOSH KUMAR SAMANTARAYA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0002400/2022	BHOLANATH BEHERA	K.C.RAJGURU MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0002401/2022	MAMATA MALLICK	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0002402/2022	NIRUPAMA PRADHAN	PRAVAT KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0002403/2022	SANJUKTA DAS	DEBASISH PATNAIK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000556/2022	THE PRINCIPAL SECRETARY, HOME DEPT. PRASANNA KUMAR KHUNTIA VS SANTOSH KUMAR SWAIN	DEVASHIS PANDA VS	// //0 J.M.F.C.,KHANDAPARA(Nayagarh ) ICC/0000082/2018
206	CRLREV/0000557/2022	SAMSON EKEKA ALIKA@SAMSON EMEKA JOSHEPHALIKAKUMAR ACHARYA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	CYBER CRIME AND E.O, BALASORE /4 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000324/2022
207	CRLREV/0000558/2022	SISIR KUMAR SAHU VS LALIT MOHAN MANGARAJ	BISWA KUMAR MISHRA VS	//0 () //
208	CRLREV/0000559/2022	SHIVA PRASAD AGRAWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	DUNGURIPALI /94 /2010 () //
209	CRLREV/0000560/2022	CHHABI BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
210	CRP/0000028/2022	UDAYANATH BEHERA VS PRATAP CHANDRA PATHY	RAJJEET ROY VS	// () //
211	FAO/0000447/2022	REGIONAL MANAGER (T.P HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS DALOGOVIDA MALLIK	PRASANTA KUMAR MAHALI VS	// () //
212	MACA/0000633/2022	M/S. ORIENTAL INSURANCE CO. LTD. VS SARAT CHANDRA SAHOO	PRASANTA KUMAR MAHALI VS	// () //
213	MACA/0000634/2022	REGIONAL MANGER, ORIENTAL INSURANCE CO.LTD. VS BARAJU NAIK@MUNDA	PRASANTA KUMAR MAHALI VS	// () //
214	MACA/0000635/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. VS PRITI KUMARI	PRAMOD KUMAR TRIPATHY VS	// () //
215	MACA/0000636/2022	D.M./M/S. NATIONAL INSURANCE COMPANY LTD. VS PRITI KUMARI	PRAMOD KUMAR TRIPATHY VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000637/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS SRISTI KUMAR PADHI	PICOMODAKUMAR TRIPATHY VS	// 0 //
217	MACA/0000638/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS SRISTI KUMAR PADHI	PICOMODAKUMAR TRIPATHY VS	// 0 //
218	MACA/0000639/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS SRISTI KUMAR PADHI	PICOMODAKUMAR TRIPATHY VS	// 0 //
219	MATA/0000242/2022	S.RABINDRA REDDY@S.RABINDRA KUMAR REDDYSANJIB KUMAR BHANJADEO VS S.TEJASHREE REDDY	 VS	// 0 //
220	RPFAM/0000312/2022	GOLI SURESH VS BOGILA@GOLI PRAVALIKA	SAILABALA JENA VS	// 0 //
221	RPFAM/0000313/2022	SATYABRATA SAHOO VS ANITA OJHA@SAHOO	PRASANTA KUMAR SATAPATHY VS	// 0 //
222	RPFAM/0000314/2022	PURNA CHANDRA SAHOO VS BHABANI SAHOO	NAGEN KUMAR BARIK VS	// 0 //
223	RPFAM/0000315/2022	K.NETAJEE PATTNAIK VS K.LAXMI PATTNAIK	SIDHESWAR MOHANTY VS	// 0 //
224	RSA/0000313/2022	GOLAP DAS@BEHERA VS UPENDRA DAS	CHANDRAKANTA NAYAK VS	// 0 //
225	RSA/0000314/2022	CHANDRAKANTI PANDA VS GITANJALI PANDA	DWARIKA PRASAD MOHANTY VS	// 0 //
226	RSA/0000315/2022	BIRANCHI MESWA VS BETIKHAI BEWA	DWARIKA PRASAD MOHANTY VS	// 0 //
227	RSA/0000316/2022	RATNAKAR MISHRA	AKSHAYA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	RSA/0000317/2022	STATE OF ODISHA SANTOSHI JENA@SANTOSHI JENA	SIBA PRASAD SWAIN	//
		VS	VS	()
229	RVWPET/0000324/2022	RINA KUMARI PRADHAN SUDHIR KUMAR SAHU	BINOD KUMAR HATI	//
		VS	VS	()
230	RVWPET/0000325/2022	STATE OF ODISHA CT AND GST OFFICER, CTC-II CIRCLE	DEBADUTTA BEHURA, S.C.(C.T.)	//
		VS	VS	()
231	RVWPET/0000326/2022	M/S. SIMON INDIA LTD. UNION OF INDIA	CHANDRAKANTA PRADHAN, SR.P.C.	//
		VS	VS	()
232	RVWPET/0000327/2022	M/S. VEDANTA ALUMINIUM LTD. THE COMMISSIONER OF INCOME TAX, CUTTACK	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	//
		VS	VS	()
233	TRP(C)/0000448/2022	M/S. UTKAL HIGHWAY SASMITA PRADHAN	PRADEEP KUMAR PANDA	//
		VS	VS	()
234	TRP(C)/0000449/2022	DIBYARANJAN SAHOO ANAPURNA PRASAD@BARKHA AGRAWAL	DEBASNAN DAS	//
		VS	VS	()
235	TRP(C)/0000450/2022	MUKESH AGRAWAL SUBHADRA MOHARANA	HRUDANANDA MOHAPATRA	//
		VS	VS	()
236	TRP(C)/0000451/2022	RAJKISHORE OJHA RASHMIREKHA DAS	ASWINI KUMAR MOHANTY	//
		VS	VS	()
237	TRP(C)/0000452/2022	MADHUSUDAN SWAIN SUPRIYA PRADHAN@RAKHI	P.V.BALAKRISHNA	//
		VS	VS	()
238	TRPCRL/0000103/2022	DEBASIS PRADHAN SAJID KHAN	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0001571/2022	BIMAL KISHORE DAS BRANCH MANAGER, TATA MOTORS FINANCE LTD.	VS PRAKASH KUMAR MISHRA	// // 0
240	WA/0001572/2022	BHASKAR CHANDRA PRADHAN DIRECTOR, HORTICULTURE, ODISHA	VS MANOJ KUMAR KHUNTIA, A.G.A.	// // 0
241	WA/0001573/2022	SUDHANSHU MOHAN MOHANTY STATE OF ODISHA	VS MANOJ KUMAR KHUNTIA, A.G.A.	// // 0
242	WA/0001574/2022	SUMANT SASAMAL STATE OF ODISHA	VS Y. S. P. BABU, A.G.A.	// // 0
243	WA/0001575/2022	AISWARYA DAS PRINCIPAL IN CHARGE, JATESWAR DEV COLLEGE	VS SAMBHARANANDA SAGADA	// // 0
244	WA/0001576/2022	STATE OF ODISHA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	VS SAILAZA NANDAN DAS, A.S.C.	// // 0
245	WA/0001577/2022	CHANDRABHANU ROUSTRAY SASHI MALLIK	VS SUSANTA KUMAR DASH	// // 0
246	WP(C)/0031316/2022	STATE OF ODISHA LILUDHAR BHOI	VS DEBASHISHA HOTA	// // 0
247	WP(C)/0031317/2022	STATE OF ODISHA BINOD SUNA	VS ER DEBASHISHA HOTA	// // 0
248	WP(C)/0031318/2022	UNION OF INDIA GAGEI DEHURY	VS ER DEBASHISHA HOTA	// // 0
249	WP(C)/0031319/2022	THE COLLECTOR, DHENKANAL BAURI BEHERA	VS ER DEBASHISHA HOTA	// // 0
		VS ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,BBSR		// //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0031320/2022	DUSMANTA KUMAR JENA VS GOVT. OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
251	WP(C)/0031321/2022	ALEKHA MEHER VS DIRECTORATE OF SECONDARY EDUCATION, BBSR	ER DEBASHISHA HOTA VS	// 0 //
252	WP(C)/0031322/2022	RAJ INTERNATIONAL SCHOOL, JAJPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
253	WP(C)/0031323/2022	NITYANANDA JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
254	WP(C)/0031324/2022	PUSPAHAS DHIR VS STATE OF ORISSA	MANAS PATI VS	// 0 //
255	WP(C)/0031325/2022	SARMISTHA PRADHAN VS STATE OF ORISSA	MANAS PATI VS	// 0 //
256	WP(C)/0031326/2022	JHUNA NAYAK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
257	WP(C)/0031327/2022	KARTIK SENAPATI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0031328/2022	SUDHANSU SEKHAR SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
259	WP(C)/0031329/2022	UMA PRASAD MAHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	WP(C)/0031330/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
261	WP(C)/0031331/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE DIRECTORATE OF FISHERIES, CUTTACK		//
262	WP(C)/0031332/2022	SANJAY KUMAR PANDA	PRAVAKAR BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0031333/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE REGISTRAR CUM DDO, CIVIL COURTS, CUTTACK		//
264	WP(C)/0031334/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
265	WP(C)/0031335/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM PRINCIPAL SECY., R AND DM DEPT., BBSR		//
266	WP(C)/0031336/2022	BUDU BAG	BINOD KUMAR HATI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0031337/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE ENGINEER IN CHIEF, GOVT. OF ODISHA, BBSR		//
268	WP(C)/0031338/2022	ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE ADDL. CHIEF SECY., GOVT. OF ODISHA		//
269	WP(C)/0031339/2022	NARAYAN CHANDRA PANDA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0031340/2022	ODISHA GRAMYA BANK, CHITRAPOSI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR.-CUM-SECY.,S AND ME DEPT.		//
271	WP(C)/0031341/2022	ODISHA GRAMYA BANK, CHITRAPOSI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR.CUM-SECY.,HIGHER EDUCATION DEPT.		//
272	WP(C)/0031342/2022	ANEETA PANDA	RAMDAS ACHARY	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
273	WP(C)/0031343/2022	ODISHA GRAMYA BANK, CHITRAPOSI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY.,S AND ME DEPT.		//
274	WP(C)/0031344/2022	PURNNABASI BHOI	RAMDAS ACHARY	//
		VS	VS	()
		STATE OF ODISHA		//
275	WP(C)/0031345/2022	ODISHA GRAMYA BANK, CHITRAPOSI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT.		//
276	WP(C)/0031346/2022	ODISHA GRAMYA BANK, CHITRAPOSI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY.,S AND ME DEPT.		//
277	WP(C)/0031347/2022	ODISHA GRAMYA BANK, KARANJIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE ADDL. PRINCIPAL SECY.,DIRECTORATE OF HORTICULTURE, BBSR		//
278	WP(C)/0031348/2022	BHAKTAHARI NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
279	WP(C)/0031349/2022	ODISHA GRAMYA BANK, KARANJIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY.,S AND ME DEPT.		//
280	WP(C)/0031350/2022	SATYA NARAYAN NAIK	GYANARANJAN SETHI	//
		VS	VS	()
		STATE OF ODISHA		//
281	WP(C)/0031351/2022	ODISHA GRAMYA BANK, KARANJIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR-CUM-PRINCIPAL SECY.,R AND DM DEPT.		//
282	WP(C)/0031352/2022	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA	PRABODHA CH. NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
283	WP(C)/0031353/2022	SANGRAM KESHARI CHOUHAN	SITANSU MOHAN SINGH	//
		VS	VS	()
		STATE OF ODISHA		//

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284	WP(C)/0031354/2022	M/S.PASCO PROTECTIVE COATINGS, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	WP(C)/0031355/2022	NAJAM @ NAZAM HUSSAIN VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SUBASH CH PANI VS	// 0 //
286	WP(C)/0031356/2022	SAYED JAKIR ALI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0031357/2022	SAYED JAHED ALI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
288	WP(C)/0031358/2022	AKSHAY KUMAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	WP(C)/0031359/2022	SUNAKAR MOHARANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	WP(C)/0031360/2022	TANKADHAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
291	WP(C)/0031361/2022	SANJAY VISHWAKARMA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	WP(C)/0031362/2022	SAYED JAHED ALI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	WP(C)/0031363/2022	RAM CHANDRA SETH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0031364/2022	SAYED JAHED ALI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	WP(C)/0031365/2022	NAROTTAM PARIDA	PRASANTA KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031366/2022	SAYED SADAM ALI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031367/2022	NARAYAN CHANDRA PANI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0031368/2022	SAYED JAHED ALI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0031369/2022	DIBYAGYANA JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031370/2022	RADHASHYAM MISHRA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031371/2022	SAYED SADAM ALI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031372/2022	SUMITRA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031373/2022	BISWANATH SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0031374/2022	SAYED JAKIR ALI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031375/2022	SUNAKARA MOHARANA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031376/2022	PRAPHULA JAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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307	WP(C)/0031377/2022	STATE OF ODISHA SUNAKARA MOHARANA VS	SITANSU MOHAN SINGH VS	// // ()
308	WP(C)/0031378/2022	STATE OF ODISHA MADHUSUDAN MANGARAJ VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
309	WP(C)/0031379/2022	STATE OF ODISHA MAYA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
310	WP(C)/0031380/2022	STATE OF ODISHA SURATH PRADHAN VS	UMAKANTA BARIK VS	// // ()
311	WP(C)/0031381/2022	CEO, TPSODL, BERHAMPUR DURGA PRASAD DASH VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
312	WP(C)/0031382/2022	STATE OF ODISHA BIRANCHI NARAYAN PANDA VS	MANOJ KUMAR PANDA VS	// // ()
313	WP(C)/0031383/2022	STATE OF ODISHA SANTOSH BEWA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
314	WP(C)/0031384/2022	STATE OF ODISHA PURNENDU KUMAR THATOI VS	RUDRA NARAYAN PARIJA VS	// // ()
315	WP(C)/0031385/2022	STATE OF ODISHA UMA BEWA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
316	WP(C)/0031386/2022	STATE OF ODISHA M/S LALIT KUMAR MOHANTY, UDALA VS	BHABANI PRASAD MOHANTY VS	// // ()
317	WP(C)/0031387/2022	THE DY. COMMNR. OF CT AND GST, MAYURBHANJ CIRCLE M/S DILLIP CONSTRUCTION PVT. LTD., BBSR VS	NAGEN KUMAR BARICK VS	// // ()
		AIRPORTS AUTHORITY OF INDIA, NEW DELHI		//

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318	WP(C)/0031388/2022	M/S SHREE SAI DENTAL CLINIC, BOUDH VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
319	WP(C)/0031389/2022	UMAMANI MOHANTY NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
320	WP(C)/0031390/2022	NARAYAN NAIK VS STATE OF ODISHA	S.PATTANAIK VS	// 0 //
321	WP(C)/0031391/2022	JAYASHREE MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
322	WP(C)/0031392/2022	KANAKALATA MAHANANDA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
323	WP(C)/0031393/2022	DOLAMANI SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
324	WP(C)/0031394/2022	SUSANTA KUMAR BEHERA VS COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
325	WP(C)/0031395/2022	NEERJA PIPLANI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
326	WP(C)/0031396/2022	APARNA JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
327	WP(C)/0031397/2022	PRAGATI BHAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
328	WP(C)/0031398/2022	GEETANJALI SAHU VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
329	WP(C)/0031399/2022	ODISHA GRAMYA BANK, BAYA PANDADHAR BRANCH	CHROVINDA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031400/2022	GOVIND CHANDRA PANI	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
331	WP(C)/0031401/2022	ODISHA GRAMYA BANK, BAYA PANDADHAR BRANCH	CHROVINDA MOHANTY	//
		VS	VS	0
		THE MD, ST AND SC DEVELOPMENT DEPT., BBSR		//
332	WP(C)/0031402/2022	ODISHA GRAMYA BANK, BAYA PANDADHAR BRANCH	CHROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
333	WP(C)/0031403/2022	SANTOSH KARNA	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		TAHASILDAR, RAIRAKHOL		//
334	WP(C)/0031404/2022	RAJENDRA PANDA	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031405/2022	MANAS RANJAN DAS	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031406/2022	PABITRA MOHAN NAYAK	BAMADEV BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031407/2022	MANAS RANJAN DAS	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031408/2022	SARBESWAR KHANDA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031409/2022	SARBESWAR KHANDA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031410/2022	BACHA. GURUNATH	KARUNAKAR RATH	//
		VS	VS	0

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341	WP(C)/0031411/2022	STATE OF ODISHA RAJU KALET VS	DIPTI REKHA NANDA VS	// // ()
342	WP(C)/0031412/2022	GM, CANARA BANK, BENGALURU SANDEEP KUMAR SRIVASTAVA VS	SUBRAT KUMAR DAS VS	// // ()
343	WP(C)/0031413/2022	STATE OF ODISHA BIJAY KUMAR NATH VS	AMITAV DAS VS	// // ()
344	WP(C)/0031414/2022	STATE OF ODISHA JHARI DEI @ MALLICK VS	AYODHYA NATH LENKA VS	// // ()
345	WP(C)/0031415/2022	STATE OF ODISHA RAJ KISHORE MALLICK VS	AYODHANATH LENKA VS	// // ()
346	WP(C)/0031416/2022	STATE JAGABANDHU PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
347	WP(C)/0031417/2022	STATE OF ODISHA MD. ARIF @ MOHHAMED ARIF VS	BIJAY KUMAR MOHANTY VS	// // ()
348	WP(C)/0031418/2022	DY. GM, HPCL, SAMBALPUR RETAIL REGIONAL OFFICE JITENDRA KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	// // ()
349	WP(C)/0031419/2022	STATE OF ODISHA RABINDRANATH PATRA VS	G.K.NANDA VS	// // ()
350	WP(C)/0031420/2022	STATE OF ODISHA DR. PRABHAT KUMAR ROUSTRAY VS	PRASANTA KUMAR JENA VS	// // ()
351	WP(C)/0031421/2022	STATE OF ODISHA SARBESWAR MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0031422/2022	SUDHANSUSEKHAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0031423/2022	AJAY KUMAR BARIK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
354	WP(C)/0031424/2022	RAGHUMANI HARIJAN @ RAGHUNATH DOMB VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
355	WP(C)/0031425/2022	HARENDRA MALIK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
356	WP(C)/0031426/2022	GOURANGA DAS VS THE SECY. TO REVENUE DIVISIONAL COMMNR. CUTTACK	BIDESH RANJAN BEHERA VS	// 0 //
357	WP(C)/0031427/2022	KALYANI KUMARI DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0031428/2022	BASANTA KUMAR DASH VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
359	WP(C)/0031429/2022	SNEHALATA SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0031430/2022	CHAKRADHAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0031431/2022	PRATAP KUMAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
362	WP(C)/0031432/2022	SABITA SAHOO VS BISWANATH SAHOO	DINESH KUMAR PATRA VS	// 0 //
363	WP(C)/0031433/2022	ASHOK KUMAR DIXIT	DILLIP KUMAR MOHAPATRA	//



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		VS	VS	0
364	WP(C)/0031434/2022	STATE OF ODISHA JYOSHANARANI SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
365	WP(C)/0031435/2022	STATE OF ODISHA RAMACHANDRA OJHA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
366	WP(C)/0031436/2022	STATE OF ODISHA MANIBHADRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
367	WP(C)/0031437/2022	STATE OF ODISHA RANJAN KUMAR SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
368	WP(C)/0031438/2022	STATE OF ODISHA SHAMEEM AHEMED KHAN	SANJAY KUMAR DAS (2)	//
		VS	VS	0
369	WP(C)/0031439/2022	STATE OF ODISHA SATYABHAMA SAHOO	SARBESWAR BEHERA	//
		VS	VS	0
370	WP(C)/0031440/2022	STATE OF ODISHA BRAJABANDHU BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
371	WP(C)/0031441/2022	STATE OF ODISHA GYANA RANJAN BHUYAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
372	WP(C)/0031442/2022	STATE OF ODISHA SHRUTIDHAR MOHANTY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
373	WP(C)/0031443/2022	STATE OF ODISHA LAXMIDHAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
374	WP(C)/0031444/2022	STATE OF ODISHA NARAYAN PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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375	WP(C)/0031445/2022	STATE OF ODISHA BRAJA KUMAR SENAPATI VS	NIRANJAN NAYAK VS	// // ()
376	WP(C)/0031446/2022	STATE OF ODISHA BHOLESWARI DAS VS	S.S.RAO VS	// // ()
377	WP(C)/0031447/2022	THE COLLECTOR CUM DM, NUAPADA CHANDRIKA MANNA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0031448/2022	STATE OF ODISHA TAPAN KUMAR PATI @ SAMANT VS	SURESH KUMAR PANDA VS	// // ()
379	WP(C)/0031449/2022	STATE OF ODISHA DEBASIS KAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0031450/2022	STATE OF ODISHA SANTOSHI SUNA VS	S.S.RAO VS	// // ()
381	WP(C)/0031451/2022	THE COLLECTOR CUM DM, NUAPADA RAMHARI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0031452/2022	STATE OF ODISHA DR. KUMAR CHANDRA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0031453/2022	STATE OF ODISHA ODISHA GRAMYA BANK, KARILOPATNA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
384	WP(C)/0031454/2022	THE COMMNR.-CUM-PRINCIPAL SECY.,R AND DM DEPT. HARISH CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0031455/2022	STATE OF ODISHA DAYANIDHI SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0031456/2022	ODISHA GRAMYA BANK, KARILOPATNA BRANCH VS THE DIRECTOR OF AYURVEDA, GOVT. OF ODISHA, CUTTACK	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
387	WP(C)/0031457/2022	PURNA CHANDRA ACHARYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
388	WP(C)/0031458/2022	RANJAN KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
389	WP(C)/0031459/2022	ODISHA GRAMYA BANK, KARILOPATNA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
390	WP(C)/0031460/2022	JAGABANDHU NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS UPENDRA KUMAR SAMAL	// 0 //
391	WP(C)/0031461/2022	RAJESH KUMAR ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS DILLIP KUMAR MOHAPATRA	// 0 //
392	WP(C)/0031462/2022	SANTILATA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS UMESH CHANDRA PATNAIK	// 0 //
393	WP(C)/0031463/2022	M/S SASU BAHU SALT FACTORY, BALASORE VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS DILLIP KUMAR MOHAPATRA	// 0 //
394	WP(C)/0031464/2022	BAIKUNTHANATH MAIKAP VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS AUROVINDA MOHANTY	// 0 //
395	WP(C)/0031465/2022	ODISHA GRAMYA BANK, KARILOPATNA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
396	WP(C)/0031466/2022	SANTILATA DANDAPAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
397	WP(C)/0031467/2022	BIJAY KUMAR NANDA	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0031468/2022	SARAT KUMAR PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0031469/2022	ANANTA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0031470/2022	BAIKUNTHANATH MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0031471/2022	TRIPATI KUMAR PADHI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0031472/2022	RAMA CHANDRA PATRA	BISWAJIT PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0031473/2022	UMESH PRASAD DHAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0031474/2022	KIRAN KUMAR GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0031475/2022	PURNA CHANDRA DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0031476/2022	BHAKTILATA NATH SHARMA	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0031477/2022	PRADEEP KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0031478/2022	DAMODAR RANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0031479/2022	STATE OF ODISHA SUSIL MAHAKHUD VS	NIRANJAN LENKA VS	// // ()
410	WP(C)/0031480/2022	STATE OF ODISHA BABURAM NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
411	WP(C)/0031481/2022	STATE OF ODISHA BISHNU CHARAN SAMANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0031482/2022	STATE OF ODISHA SHREE AMBICA AGRO INDUSTRIES PVT. LTD.,BALASORE VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
413	WP(C)/0031483/2022	STATE OF ODISHA BIJAY KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
414	WP(C)/0031484/2022	STATE OF ODISHA BAPUN KUMAR PUROHIT VS	NIRANJAN LENKA VS	// // ()
415	WP(C)/0031485/2022	STATE OF ODISHA BHUPATI KAMILA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
416	WP(C)/0031486/2022	STATE OF ODISHA RABINDRA KUMAR SASMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0031487/2022	STATE OF ODISHA CHANDRAMA JENA VS	MANMAYA KUMAR DASH VS	// // ()
418	WP(C)/0031488/2022	COLLECTOR, SUNDARGARH SUDHIR KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0031489/2022	STATE OF ODISHA MAHALAXMI DAS VS THE ODISHA LEGISLATIVE ASSEMBLY	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // () //

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**FILING REPORT AS ON :21/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0031490/2022	PADMABATI KALAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
421	WP(C)/0031491/2022	ANUPAMA ROUT VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0031492/2022	ZOHARA JABEEN VS THE TAHASILDAR SADAR, CUTTACK	BISWANATH BEHERA VS	// 0 //
423	WP(C)/0031493/2022	PARADIP TURCK OWNERS ASSOCIATION, JAGATSINGHPUR VS IFFCO, JAGATSINGHPUR	CHANDRANBAR ACHARYA VS	// 0 //
424	WP(C)/0031494/2022	MINAKSHI KUMARI PANDA VS INCOME TAX OFFICER, BERHAMPUR	SIDHARTHA RAY VS	// 0 //
425	WP(C)/0031495/2022	DR. RASHMI MANJULA SAHOO VS THE STATE OF ODISHA	DR. LALATENDU SAHU VS	// 0 //
426	WP(C)/0031496/2022	JAYADEV MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
427	WP(C)/0031497/2022	NATABAR DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
428	WP(C)/0031498/2022	SUSHIL BHOI @ SUSIL BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
429	WP(C)/0031499/2022	NARAHARI PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
430	WP(C)/0031500/2022	SHYAMLAL HARA @ ORAM VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
431	WP(C)/0031501/2022	JAGANNATH BEHERA	SUSHANTA KUMAR JOSHI	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0031502/2022	MANGAL MANDINGA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0031503/2022	SUBRAT NAYAK	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0031504/2022	PRAFULLA KUMAR SWAIN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0031505/2022	PURANDAR PRADHAN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0031506/2022	UPENDRANATHA PANDA	B. N. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0031507/2022	NRUSINGH CHARAN PRADHAN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0031508/2022	BASANTA KUMAR SWAIN	440BIBEKA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0031509/2022	ABHIRAM PATNAIK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0031510/2022	BIBEKANANDA SAHOO	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0031511/2022	PRADYUMNA PATTNAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0031512/2022	DURYADHAN SAHU	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0031513/2022	STATE OF ODISHA ODISHA GRAMYA BANK, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
444	WP(C)/0031514/2022	THE BM-CUM-DDO, LIC OF INDIA, JAGATSINGHPUR		//
		KRUSHNA CHANDRA ROUT	RAMESH CHANDRA MISHRA	//
		VS	VS	()
445	WP(C)/0031515/2022	STATE OF ODISHA SURESH CHANDRA MISHRA	RAMESH CHANDRA MISHRA	//
		VS	VS	()
446	WP(C)/0031516/2022	STATE OF ODISHA SRI VISHNU ASSOCIATES PVT. LTD.,CUTTACK	PRANAB KUMAR GHOSE	//
		VS	VS	()
		DIST. URBAN DEVELOPMENT AGENCY, CUTTACK		//
447	WP(C)/0031517/2022	SK ABDUL AZIZ	RAMESH CHANDRA MISHRA	//
		VS	VS	()
448	WP(C)/0031518/2022	STATE OF ODISHA TEBARAM DANDASENA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
449	WP(C)/0031519/2022	STATE OF ODISHA SUTARI GANESH REDDY	AUROBINDA SAHOO	//
		VS	VS	()
450	WP(C)/0031520/2022	STATE OF ODISHA BIJAY NARAYAN SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	()
451	WP(C)/0031521/2022	STATE OF ODISHA KARUNAKAR SAHOO	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	()
452	WP(C)/0031522/2022	STATE OF ODISHA NILAMBAR DANDASENA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
453	WP(C)/0031523/2022	STATE OF ODISHA SUBIMAL JENA	JYOTI RANJAN KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0031524/2022	BIJAYA SUNA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
455	WP(C)/0031525/2022	PURNIMA BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
456	WP(C)/0031526/2022	KAIBALA @ KAIBALYA DANDASENA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
457	WP(C)/0031527/2022	SUKADEVA NANDA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
458	WP(C)/0031528/2022	SMITA DASH VS PARADIP PORT TRSUT	BIBEKANANDA BHUYAN VS	// 0 //
459	WP(C)/0031529/2022	LOCHAN SAHU VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
460	WP(C)/0031530/2022	SUPRIYA MAJHI VS STATE OF ODISHA	N.AYUSH KULARAJ VS	// 0 //
461	WP(C)/0031531/2022	SANDHYARANI ROUT VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
462	WP(C)/0031532/2022	BEDAMATI KARUAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
463	WP(C)/0031533/2022	UMAKANTA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
464	WP(C)/0031534/2022	PARAMANANDA PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
465	WP(C)/0031535/2022	SURENDRA KUMBHAR	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0031536/2022	SUKHA KUMBHAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
		STATE OF ODISHA		//
467	WP(C)/0031537/2022	SURYAKANT NAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		THE CHAIRMAN, SBI CORPORATE CENTRE, MUMBAI		//
468	WP(C)/0031538/2022	GOURA CHANDRA NAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
469	WP(C)/0031539/2022	PRADEEP KUMAR MAHANTA	ASHOK KUMAR APAT	//
		VS	VS	()
		THE CHIEF MANAGER AND CIRCLE SASTRA HEAD, AO, PNB OF SASTRA DIVISION BALASORE		//
470	WPCRL/0000156/2022	SWAPNAPRIYA SAHOO	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	WPCRL/0000157/2022	AKHAYA MALIK	BIBHU PRASAD CHHUALSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	WPCRL/0000158/2022	BAPU@ DHIRENDRANATH BARAL	DEBASIS SARANGI	/ /0
		VS	VS	()
		PRINCIPAL SECY ,GOVT OF ODISHA		//
473	WPCRL/0000159/2022	ASHOK KUMAR PATRA	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
474	WPCRL/0000160/2022	SURYA NARAYAN PANDA	TIRTH KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0015015/2022	SUKANT BEHERA	SAMBIT RAY	BALIPATNA /273 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0015016/2022	NASIR UDDIN SAHA	SARADA PRASAD DASH	SORO /178 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0015017/2022	STATE OF ODISHA DASHARATHI PRADHAN VS	ASUTOSH TRIPATHY VS	// JARAPADA /133 /2009 ()
478	ABLAPL/0015018/2022	STATE OF ODISHA JAYANTI DAS VS	PURNA CHANDRA MOHARANA VS	// DHARMASALA /610 /2022 ()
479	ABLAPL/0015019/2022	STATE OF ODISHA BAIJU SINGH VS	NILAKANTHA DAS VS	// SUNDARGARH TOWN /382 /2022 ()
480	ABLAPL/0015020/2022	STATE OF ODISHA TOFAN SAMAL VS	BICITRA NARAYAN SATAPATHY VS	// ABHAYACHANDPUR /397 /2022 ()
481	ABLAPL/0015021/2022	STATE OF ODISHA B. RAJESH BEHERA @ RASHIL VS	RAKESH SHARMA VS	// SEA BEACH /261 /2022 ()
482	ABLAPL/0015022/2022	STATE OF ODISHA TUNU JENA @ TRILOCHANA JENA VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /336 /2022 ()
483	ABLAPL/0015023/2022	STATE OF ODISHA NAKU @ LOKANATH DAS VS	GOPINATH PANDA VS	// BARANGA /299 /2022 ()
484	ABLAPL/0015024/2022	STATE OF ODISHA PRAFULLA KUMAR ROUT VS	BHAKTA RANJAN BARIK VS	// RAJGANGPUR /152 /2022 ()
485	ABLAPL/0015025/2022	STATE OF ODISHA PRAFULLA KUMAR ROUT VS	BHAKTA RANJAN BARIK VS	// RAJGANGPUR /153 /2022 ()
486	ABLAPL/0015026/2022	STATE OF ODISHA PRAFULLA KUMAR ROUT VS	BHAKTA RANJAN BARIK VS	// RAJGANGPUR /154 /2022 ()
487	ABLAPL/0015027/2022	STATE OF ODISHA PRAFULLA KUMAR ROUT VS	BHAKTA RANJAN BARIK VS	// RAJGANGPUR /155 /2022 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0015028/2022	BAPINA BISWAL @ BLPIN BISWAL VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	JODAPADAR /138 /2022 () //
489	ABLAPL/0015029/2022	SUDARSAN KALIA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	DHAULI PS /211 /2022 () //
490	ABLAPL/0015030/2022	JYOTIRANJAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	SOHELLA /220 /2022 () //
491	ABLAPL/0015031/2022	SUSHANTA KUMAR DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KOREI /365 /2022 () //
492	ABLAPL/0015032/2022	RATNAKAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KOREI /402 /2022 () //
493	ABLAPL/0015033/2022	AFROZ BIBI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHANDAGIRI P.S. /553 /2022 () //
494	ABLAPL/0015034/2022	KUSADEBA MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /239 /2022 () //
495	ABLAPL/0015035/2022	SUKANTA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAMBADI /346 /2022 () //
496	ABLAPL/0015036/2022	PRANABANDHU DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAKHAPURA /126 /2022 () //
497	ABLAPL/0015037/2022	PARSHURAM MALLIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /454 /2022 () //
498	ABLAPL/0015038/2022	SIKHAR CHANDRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /255 /2022 () //
499	ABLAPL/0015039/2022	SANGRAM KESHARI PRADHAN	SAROJ KUMAR DASH	NIRAKARPUR /175 /2022

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		VS	VS	()
500	ABLAPL/0015040/2022	STATE OF ODISHA SASHADHAR SETHI	RUDRA NARAYAN PARJA	// CHANDABALI /367 /2022
		VS	VS	()
501	ABLAPL/0015041/2022	STATE OF ODISHA TARUN KUMAR JENA	UMAKANTA BARIK	// BASTA /288 /2022
		VS	VS	()
502	ABLAPL/0015042/2022	STATE OF ODISHA DIPAK KUMAR PRADHAN	ANITA SAHOO	// ITAMATI /271 /2022
		VS	VS	()
503	ABLAPL/0015043/2022	STATE OF ODISHA KANCHAN PANDA	JAYAKRUSHNA MOHAPATRA	// BHADRAK RURAL /571 /2022
		VS	VS	()
504	ABLAPL/0015044/2022	STATE OF ODISHA AMIT KUMAR PANDA	ARIJEET MISHRA	// JEYPURE MAHILA /125 /2022
		VS	VS	()
505	ABLAPL/0015045/2022	STATE OF ODISHA DR. NAYAN KISHORE MOHANTY	KAUSTUVA MOHANTY	// MANCHESWAR P.S. /205 /2018
		VS	VS	()
506	ABLAPL/0015046/2022	STATE OF ODISHA SHANKARSHAN SATAPATHY	PRASANT KUMAR BARIK	// SIMULIA /291 /2022
		VS	VS	()
507	ABLAPL/0015047/2022	STATE OF ODISHA BIBHISAN DAS	ASHOK DAS	// DIGAPAHANDI /381 /2022
		VS	VS	()
508	ABLAPL/0015048/2022	STATE OF ODISHA SUDHIR IUMAR BARIK	RITA SINGH	// KANKADAHAD /158 /2022
		VS	VS	()
509	ABLAPL/0015049/2022	STATE OF ODISHA ASISH KUMAR MISHRA @ ASHISH KUMAR MISHRA SUSANTA SEKHAR MOHAPATRA		// AIR FIELD P.S. /339 /2018
		VS	VS	()
510	ABLAPL/0015050/2022	STATE OF ODISHA KARUNA MOHANTY	AMULYA RATNA PANDA	// SAHADEV KHUNTA /201 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0015051/2022	STATE OF ODISHA ALOK CHANDRA NAIK @ MANTU VS	RABI NARAYAN BEHERA VS	// RARUAN /135 /2022 ()
512	ABLAPL/0015052/2022	STATE OF ODISHA BIKRAM BEHERA VS	HAREKRUSHNA DASH VS	// PARJANG /9 /2022 ()
513	ABLAPL/0015053/2022	STATE OF ODISHA HEMANTA BHOI VS	PRATAP CHANDRA MISHRA VS	// TIGIRIA /207 /2022 ()
514	ABLAPL/0015054/2022	STATE OF ODISHA SUDHAKAR SAHOO @ SAHU VS	JUGALA KISHORE PANDA VS	// PARJANG /472 /2022 ()
515	ABLAPL/0015055/2022	STATE OF ODISHA SABITA SAHOO VS	RASHMIKANTA MAHALIK VS	// BHUBANESWAR VIGILANCE /12 /2021 ()
516	ABLAPL/0015056/2022	STATE OF ODISHA MALAYA KUMAR RAULA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /677 /2022 ()
517	ABLAPL/0015057/2022	STATE OF ODISHA GOBINDA CHANDRA NAIK VS	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /554 /2022 ()
518	ABLAPL/0015058/2022	STATE OF ODISHA SANTOSH BEHERA VS	MANAS KUMAR CHAND VS	// ANANDAPUR /227 /2022 ()
519	ABLAPL/0015059/2022	STATE OF ODISHA NILAMBAR DAS VS	SMRUTI RANJAN ROUT VS	// GONDIA /284 /2022 ()
520	ABLAPL/0015060/2022	STATE OF ODISHA KEDARNATH MISHRA VS	ARIJEET MISHRA VS	// KOREI /332 /2022 ()
521	ABLAPL/0015061/2022	STATE OF ODISHA SK EKRAM @ BHOTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA P.S. /586 /2022 () //

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522	ABLAPL/0015062/2022	SANJAY BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /475 /2022 () //
523	ABLAPL/0015063/2022	PABITRA DAS VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /301 /2022 () //
524	ABLAPL/0015064/2022	KRUSHNACHANDRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GAISILET /242 /2022 () //
525	ABLAPL/0015065/2022	KAMAKHYA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /8 /2022 () //
526	ABLAPL/0015066/2022	SAMIR KHADA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /175 /2022 () //
527	ABLAPL/0015067/2022	GATIKRUSHNA NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /295 /2022 () //
528	ABLAPL/0015068/2022	SHAIK JAFFAR @ S.JAFFER VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /263 /2022 () //
529	ABLAPL/0015069/2022	KHAGESWAR BARIK @ CHAGULU BARIK VS STATE OF ODISHA	MD.GOLAM MADANI VS	DHUSURI /361 /2022 () //
530	ABLAPL/0015070/2022	SIBA TANTY @ SHIBA TANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /365 /2022 () //
531	ABLAPL/0015071/2022	SUNNY SAHU @ SUNNY KUMAR SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /365 /2022 () //
532	ABLAPL/0015072/2022	HAREKRUSHNA@ JAYAKRUSHNA SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	GURUDIJHATIA /161 /2022 () //
533	ABLAPL/0015073/2022	DILIP KUMAR	SABYASACHI MISHRA	JATNI P.S. /309 /2021

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015074/2022	HADA @ JAYAKRUSHNA SAHOO	CHEERA RANJAN SATPATHY	GURUDIJHATIA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015075/2022	ANTARYAMI DAS	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /417 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015076/2022	BALARAM BEHERA	BHABANI SHANKAR DASPARIDA	SORO /194 /2017
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015077/2022	BISA @ BISWANATH NAIK	RAJALAXMI BISWAL	SAMAL /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015078/2022	RAMA KRUSHNA MAHARANA	SATYA SHIVA DASH	JARADA /344 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0015079/2022	SITA SAHOO	RAJALAXMI BISWAL	TALCHER TOWN /840 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015080/2022	BIHARI GOCHHAYAT	SANGRAM KESHARI ROUT	INDUASTRIAL,NISA /221 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015081/2022	SUBRAT BISWAL @ BAPI	RUDRA NARAYAN PARJA	CHANDABALI /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015082/2022	FIROZ KHAN	SAMBIT SAMAL	LALBAG /53 /2013
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015083/2022	RAMA SAHOO	B.B.MOHANTY	SINDHIKELA PS /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015084/2022	G. RABINDRA PATRA	JYOTIRMAYA SAHOO	CHATRAPUR /636 /2022
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015085/2022	STATE OF ODISHA SUSHANT KUMAR JESTI VS	SIVA SANKAR CHAINI VS	// MARINE KASIA /145 /2022 ()
546	ABLAPL/0015086/2022	STATE OF ODISHA ARABINDA TANDI VS	SANTOSH KUMAR MOHANTY VS	// KHAPRAKHOL /178 /2022 ()
547	ABLAPL/0015087/2022	STATE OF ODISHA SABITA JENA VS	MRUGANKA MAULI PATNAIK VS	// MANCHESWAR P.S. /431 /2022 ()
548	ABLAPL/0015088/2022	STATE OF ODISHA SUSHIL MUNDA VS	BISWARANJAN MAHARATHA VS	// DHANUPALI /382 /2022 ()
549	ABLAPL/0015089/2022	STATE OF ODISHA ANANTA SAHOO VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /250 /2022 ()
550	ABLAPL/0015090/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// ODAGAON /172 /2022 ()
551	ABLAPL/0015091/2022	STATE OF ODISHA SUSIL KUMAR GARADA VS	PRANAB KUMAR DAS VS	// TENTULIKHUNTI /95 /2022 ()
552	ABLAPL/0015092/2022	STATE OF ODISHA PURNA CHANDRA MOHARANA VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
553	ABLAPL/0015093/2022	STATE OF ODISHA MANORANJAN BEHERA VS	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /522 /2022 ()
554	ABLAPL/0015094/2022	STATE OF ODISHA SUKANTA PANI VS	RASHMIKANTA MAHALIK VS	// BHUBANESWAR VIGILANCE /12 /2021 ()
555	ABLAPL/0015095/2022	STATE OF ODISHA MOHAMMAD SAKIL AHMAD KHAN VS	PRATIK DASH VS	// PURUNABAZAR /267 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015096/2022	GODABARI ROUTRAY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /162 /2022 () //
557	ABLAPL/0015097/2022	DIBAKAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	DELANGA /346 /2022 () //
558	ABLAPL/0015098/2022	DEEPAK RANJAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	TALCHER TOWN /841 /2022 () //
559	ABLAPL/0015099/2022	NETRANANDA SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
560	ABLAPL/0015100/2022	NURSINGH KUMAR PRATAPSINGH @ NURSINGH PRATAP SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /302 /2022 () //
561	ABLAPL/0015101/2022	CHANDAN KUMAR CHHOTARAY @ CHHOTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RANPUR /53 /2018 () //
562	ABLAPL/0015102/2022	MD. NAUSHAD VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /453 /2022 () //
563	ABLAPL/0015103/2022	ALPANA SENAPATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	GOP /437 /2022 () //
564	ABLAPL/0015104/2022	ANAND KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA /665 /2022 () //
565	ABLAPL/0015105/2022	GYANENDRA BEHERA VS STATE OF ODISHA	L.N.RAYATSINGH VS	MANCHESWAR P.S. /430 /2022 () //
566	ABLAPL/0015106/2022	SUJATA DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	BERHAMPUR TOWN /107 /2016 () //
567	ABLAPL/0015107/2022	BISHNU SINGH	SIDDHARTH PRASAD MISHRA	BALICHANDRAPUR /375 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :21/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0015108/2022	SANKAR SINGH	RAKESH KUMAR DAS	SAMBALPUR TOWN /392 /2022
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0015109/2022	PRAVAT NAYAK @ KUNA NAYAK	SAYANTAN PANDA	NAYAPALLI P.S. /680 /2022
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0015110/2022	MD REHEBAR	BISWARANJAN DALAI	PIPLI /574 /2022
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0015111/2022	PRADOSH KUMAR ROUT	SAYANTAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0015112/2022	SHRADHANJALI BEHERA	SUVALAXMI DEVI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
573	WPC(OAC)/0001300/2005	CHEETARANJAN SATAPATHY	SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :21/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2022 CRA/95/1991	BINOD-MP	MR.BIKASH CHANDRA PARIJA
2	35/2022 CRLMA/140/2020	LABA SAHU-MP	DEVASISH PANDA
3	35/2022 CRLMA/140/2020	LABA SAHU-MP	DEVASISH PANDA
4	35/2022 CRLMA/140/2020	LABA SAHU-MP	DEVASISH PANDA
5	49/2022 WPCRL/146/2022	TAPAN KUMAR BEHERA-MP	TAPAN KUMAR BEHERA
6	69/2022 ARBA/37/2022	SUPTD. ENGNR. (TPSODL),ELECTRICAL CIRCLE-MP	
7	221/2022 SA/174/2000	HARACHAND MAJHI-MP	M/S.D.R.MOHAPATRA
8	233/2022 CMAPL/653/2022	SUJATA JENA-MP	ADV.
9	234/2022 CMAPL/655/2022	GITANJALI PANDA-MP	ADV.
10	279/2022 MATA/217/2022	SATYAJIT PADHI-MP	SOUMYA MISHRA
11	280/2022 MATA/108/2022	SONAL PALIT-MP	ANUP KUMAR BOSE
12	281/2022 MATA/242/2022	S.RABINDRA REDDY@S.RABINDRA KUMAR REDDY-MP	SANJIB KUMAR BHANJADEO
13	282/2022 MATA/242/2022	S.RABINDRA REDDY@S.RABINDRA KUMAR REDDY-MP	SANJIB KUMAR BHANJADEO
14	285/2022 CONTC/5574/2022	KAILASH CHANDRA BEHERA-MP	
15	286/2022 CONTC/7101/2022	RANJUBALA SAHU-MP	ANUPAM DASH
16	325/2022 RVWPET/326/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR.P.C.
17	326/2022 RVWPET/326/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR.P.C.
18	398/2022 RPFAM/312/2022	GOLI SURESH-MP	SAILABALA JENA
19	399/2022 RPFAM/313/2022	SATYABRATA SAHOO-MP	PRASANTA KUMAR SATAPATHY
20	400/2022 RPFAM/42/2021	NITESH KUMAR MAHAWAR-MP	
21	401/2022 RPFAM/315/2022	K.NETAJEE PATTNAIK-MP	SIDHESWAR MOHANTY
22	402/2022 RPFAM/315/2022	K.NETAJEE PATTNAIK-MP	SIDHESWAR MOHANTY
23	409/2022 CRLMP/2399/2022	SUJAYA SANKAR SINGH DEO@SURJYA-MP	SANTOSH KUMAR SAMANTARAYA
24	415/2022 WPC(OA)/1632/2019	SANJAYA KUMAR PRADHAN-MP	M/S.NIRANJAN BISWAL,D.R.PATTNAIK,L.PATTNAYAK
25	497/2022 TRP(C)/448/2022	SASMITA PRADHAN-MP	PRADEEP KUMAR PANDA
26	498/2022	ANAPURNA PRASAD@BARKHA AGRAWAL-MP	DEBASNAN DAS

27	TRP(C)/449/2022 499/2022	SUBHADRA MOHARANA-MP	HRUDANANDA MOHAPATRA
28	TRP(C)/450/2022 500/2022	SUPRIYA PRADHAN@RAKHI-MP	P.V.BALAKRISHNA
29	TRP(C)/452/2022 696/2022	M/S.NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
30	FAO/391/2022 761/2022	DILLIP KUMAR PANDA-MP	M/S.H.M.DHAL
31	CRLREV/509/2017 762/2022	DILLIP KUMAR PANDA-MP	M/S.H.M.DHAL
32	CRLREV/510/2017 763/2022	PRASANNA KUMAR KHUNTIA-MP	DEVASHIS PANDA
33	CRLREV/556/2022 764/2022	SUDHIRANJAN MOHAPATRO-MP	DEVASHIS PANDA
34	CRLREV/486/2020 765/2022	SISIR KUMAR SAHU-MP	BISWA KUMAR MISHRA
35	CRLREV/558/2022 766/2022	GIRISH PRASAD MISHRA-MP	SOUMYA MISHRA
36	CRLREV/266/2020 768/2022	PRADEEP BISWAL-MP	BHABANI SHANKAR DASPARIDA
37	CRLREV/336/2022 769/2022	SHIVA PRASAD AGRAWAL-MP	ABHILASH MISHRA
38	CRLREV/559/2022 770/2022	CHHABI BEHERA-MP	HRUDANANDA MOHAPATRA
39	CRLREV/560/2022 1189/2022	JOGESWAR BEHERA@JAGE-MP	M/S.TUSAR KU.MISHRA
40	RSA/429/2011 1190/2022	JOGESWAR BEHERA@JAGE-MP	M/S.TUSAR KU.MISHRA
41	RSA/429/2011 1191/2022	JOGESWAR BEHERA@JAGE-MP	M/S.TUSAR KU.MISHRA
42	RSA/429/2011 1192/2022	MAHAVIR PR.JOSHI-MP	M/S.PRADEEP KU.MOHAPATRA
43	RSA/493/2018 1193/2022	SRINIBASH ROUL-MP	M/S.AKSHAYA K.SAHOO
44	RSA/448/2007 1194/2022	SRINIBASH ROUL-MP	M/S.AKSHAYA K.SAHOO
45	RSA/448/2007 1195/2022	SRINIBASH ROUL-MP	M/S.AKSHAYA K.SAHOO
46	RSA/448/2007 1196/2022	SATYA JENA-MP	DINESH KUMAR PATRA
47	RSA/41/2022 1197/2022	CHANDRAKANTI PANDA-MP	DWARIKA PRASAD MOHANTY
48	RSA/314/2022 1198/2022	SANTOSHI JENA@SANTOSHI JENA-MP	SIBA PRASAD SWAIN
49	RSA/317/2022 1221/2022	BANITA BALIARSINGH-MP	BIBHU PRASAD TRIPATHY
50	CMP/1166/2022 1222/2022	GAYADHAR SWAIN-MP	DINESH KUMAR MOHANTY
51	CMP/1167/2022 1223/2022	SHAMIMA BEGUM-MP	DEEPALI MAHAPATRA
52	CMP/1168/2022 1224/2022	MIR TAHURU-MP	SAMAYA KUMAR RAY
53	CMP/1170/2022 1225/2022	PANKAJA SAHU-MP	DILIP KUMAR SAHU
54	CMP/1171/2022 1226/2022	SUSAMA DAS MOHAPATRA-MP	DIPAK KUMAR DEY
55	CMP/1172/2022 1227/2022	SUSAMA DAS MOHAPATRA-MP	DIPAK KUMAR DEY
56	CMP/1172/2022 1228/2022	DEBABRATA MOHANTY-MP	AMIT PRASAD BOSE
57	CMP/1173/2022 1341/2022	BABITA OJHA@MOHARANA-MP	SASHIBHUSAN DAS
	MACA/415/2022		

58	1342/2022 MACA/633/2022	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
59	1343/2022 MACA/634/2022	REGIONAL MANGER, ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
60	1344/2022 MACA/283/2022	GAYATREE PATTNAIK-MP	
61	1988/2022 CRLA/596/2019	SUSHANTA SARAF@SUSANTA SARAF-MP	M/S.UMAKANTA BARIK
62	1989/2022 CRLA/1050/2022	RADHA RANJAN PATTANAYAK-MP	BHABANI SHANKAR DASPARIDA
63	1990/2022 CRLA/1050/2022	RADHA RANJAN PATTANAYAK-MP	BHABANI SHANKAR DASPARIDA
64	1991/2022 CRLA/566/2021	JAGADISH DAS-MP	ARUN KUMAR DAS1
65	1992/2022 CRLA/1052/2022	JIT RANJAN SAHOO @ JTI RANJAN SAHOO-MP	PRASANNA KUMAR MISHRA
66	1993/2022 CRLA/955/2022	MANOJ KUMAR PRADHAN-MP	BHABANI SHANKAR DASPARIDA, S.DAS
67	1994/2022 CRLA/887/2022	BHOGESWAR NAIK-MP	MANAS KUMAR CHAND
68	1995/2022 CRLA/1053/2022	MADHUSUDAN MOHARANA-MP	PRATAP CHANDRA MISHRA
69	1996/2022 CRLA/1053/2022	MADHUSUDAN MOHARANA-MP	PRATAP CHANDRA MISHRA
70	1997/2022 CRLA/1054/2022	RAJU KUMAR SAHOO @ TUNA-MP	BIBHU PRASAD MOHANTY
71	1998/2022 CRLA/1055/2022	RANJAN KANHAR-MP	ANIRUDHA DAS
72	1999/2022 CRLA/1055/2022	RANJAN KANHAR-MP	ANIRUDHA DAS
73	2000/2022 CRLA/1056/2022	JITENDRA BHUYAN-MP	SUMAN ROUSTRAY
74	2001/2022 CRLA/1056/2022	JITENDRA BHUYAN-MP	SUMAN ROUSTRAY
75	2002/2022 CRLA/1057/2022	LULU @ SARADA SANKAR NAYAK-MP	SANJIB KUMAR BHANJADEO
76	2003/2022 CRLA/1057/2022	LULU @ SARADA SANKAR NAYAK-MP	SANJIB KUMAR BHANJADEO
77	2004/2022 CRLA/1058/2022	TAPAN MOHANTY-MP	SUMAN ROUSTRAY
78	2005/2022 CRLA/1058/2022	TAPAN MOHANTY-MP	SUMAN ROUSTRAY
79	2006/2022 CRLA/1059/2022	GANDARAM KHAMARI-MP	MOHENDRA KUMAR MOHAPATRO
80	2007/2022 CRLA/1059/2022	GANDARAM KHAMARI-MP	MOHENDRA KUMAR MOHAPATRO
81	2072/2022 BLAPL/5479/2021	SIMANCHALA SETHY @ SETHI-MP	SANJIB KUMAR BHANJADEO
82	2073/2022 BLAPL/3631/2022	BAIKUNTHANATH NAIK-MP	JUGAL KISHOR ROUT
83	2074/2022 BLAPL/4904/2022	LIPU BEHERA-MP	SAMVIT MOHANTY
84	2075/2022 BLAPL/6039/2022	KARRA SAMU-MP	SATYANARAYAN MISHRA M/S.NIHAR RANJAN SAHO
85	2076/2022 BLAPL/2711/2021	RAMAKANTA BEURA-MP	ANIRUDHA DAS
86	2077/2022 BLAPL/795/2021	SK.NASIMUDDIN @ PAPU-MP	AMLAN SHAKTI PAUL
87	2078/2022 BLAPL/10999/2022	LOKANATH BARIK @ MUNA-MP	SURESH KUMAR PANDA
88	2079/2022 BLAPL/4261/2022	JADUMANI PRADHAN-MP	
89	2080/2022	PRATIMA BEHERA-MP	

90	BLAPL/9831/2022 2081/2022	GANESH PRADHAN @ GANI-MP	
91	BLAPL/5155/2022 2082/2022	LAXMINARAYAN AGRAWAL @ SATYANARAYAN AGRAWAL @ KONUMBO	
92	BLAPL/4594/2021 2083/2022	SOUMYA PRAKASH MALLIK @ MALLICK-MP	SOMANATH NANDA,M/S B.N.MOHAPATRA,S.MOHAP
93	BLAPL/10326/2021 2392/2022	RANJAN KUMAR GUMANSINGH-MP	DILLIP KUMAR SAHOO
94	ABLAPL/10315/2022 2393/2022	RANJAN SWAIN-MP	
95	ABLAPL/11106/2022 2394/2022	SANTOSH KUMAR SAHOO-MP	
96	ABLAPL/13189/2022 2395/2022	RAMBHA NAYAK-MP	
97	ABLAPL/14060/2022 2396/2022	ABHIJIT MISHRA-MP	BIBHU PRASAD MOHANTY
98	ABLAPL/4451/2022 2397/2022	CHAGALA DAS-MP	
99	ABLAPL/13233/2022 2398/2022	BABUNI @ PRAMOD MOHANTY-MP	
100	ABLAPL/13791/2022 2399/2022	BADRIPRASAD PADHY-MP	
101	ABLAPL/13213/2020 2400/2022	RASMI RANJAN SAHOO-MP	
102	ABLAPL/5569/2022 2401/2022	MANISH PANDA-MP	
103	ABLAPL/13464/2022 2402/2022	BIKASH JENA-MP	
104	ABLAPL/10164/2022 2403/2022	TUNA PRADHAN-MP	
105	ABLAPL/13530/2022 2404/2022	MANORAMA DAS-MP	
106	ABLAPL/11860/2022 2405/2022	MANOJ KUMAR SAHOO-MP	
107	ABLAPL/13428/2022 2406/2022	MANOJ KUMAR SAHOO-MP	
108	ABLAPL/13411/2022 2407/2022	LAXMIKANTA MOHANTA-MP	
109	ABLAPL/13676/2022 2408/2022	MAHESH BAMIL-MP	
110	ABLAPL/1816/2022 2409/2022	JAUBAN SARAF-MP	
111	ABLAPL/7769/2021 2410/2022	UTTAM KUMAR PAL-MP	
112	ABLAPL/13276/2022 2411/2022	PRAVAT MOHANTY-MP	
113	ABLAPL/17699/2019 2412/2022	AJAY PARIDA-MP	
114	ABLAPL/13977/2022 2413/2022	SK. NUR HASSAN@ NOOR HASAN SEIKH-MP	
115	ABLAPL/2799/2022 2414/2022	SK. SADAM HUSSAIN-MP	
116	ABLAPL/5615/2022 2415/2022	RIYAZUDDIN KHAN-MP	
117	ABLAPL/12314/2022 2416/2022	MINATI DAS-MP	
118	ABLAPL/12311/2022 2417/2022	PRAKASH SAHOO-MP	
119	ABLAPL/12501/2022 2418/2022	BHAJA RAM SABAT @ BHAJARAM SABAT @ BRAJARAJ SABAT-MP	
120	ABLAPL/6725/2022 2779/2022 CRLMC/3573/2022	JAWAHAR LAL NAYAK-MP	BIJAYA KUMAR BEHERA 1

121	2780/2022 CRLMC/3575/2022	MANORAMA SINGH-MP	ANJAN KUMAR JENA
122	2781/2022 CRLMC/3576/2022	RAMESH CHANDRA SUBUDHI-MP	HEMANTA KUMAR ROUT
123	2782/2022 CRLMC/3578/2022	SABYASACHI SAHOO-MP	BISWARANJAN DALAI
124	2783/2022 CRLMC/1593/2020	LABA SAHU@ LOBO-MP	DEVASHIS PANDA
125	2784/2022 CRLMC/3577/2022	SACHITRA PARIDA-MP	ARIJEET MISHRA
126	2785/2022 CRLMC/3579/2022	TRINATH SAHU-MP	DR. BINODA KUMAR MISHRA
127	2786/2022 CRLMC/3580/2022	SUDAM MEHER-MP	PARTHA SARATHI NAYAK
128	2787/2022 CRLMC/3581/2022	NANDA KISHORE BEHERA-MP	SATYABRATA PANDA
129	2788/2022 CRLMC/3583/2022	RAGHUNATH PANDA-MP	ANJAN KUMAR BISWAL
130	2789/2022 CRLMC/3584/2022	JAJNYASENI PANDA-MP	BISWA KUMAR MISHRA
131	2790/2022 CRLMC/3585/2022	AMIT SHAH-MP	GOUTAM KUMAR ACHARYA (SR.ADV)
132	2791/2022 CRLMC/3587/2022	MANTU@ADHISH KUMAR GIRI-MP	MANAS KUMAR CHAND
133	2792/2022 CRLMC/310/2020	DURGA PRASAD SATPATHY-MP	DEBASNAN DAS
134	3682/2022 WA/1557/2022	SUDAM SANDHA-MP	DEEPALI MAHAPATRA
135	3683/2022 WA/1559/2022	ALEKH SUNA-MP	DEEPALI MAHAPATRA
136	3684/2022 WA/186/2018	PRIYA RANJAN DASH-MP	M/S.SUDARSHAN NANDA,MR. PITAMBAR ACHARYA
137	3685/2022 WA/611/2019	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
138	3686/2022 WA/634/2019	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
139	3687/2022 WA/1455/2022	DR. UDAYANATH BEHERA-MP	KOUSIK ANANDA GURU
140	3688/2022 WA/1455/2022	DR. UDAYANATH BEHERA-MP	KOUSIK ANANDA GURU
141	3689/2022 WA/1575/2022	PRINCIPAL IN CHARGE, JATESWAR DEV COLLEGE OF EDUCATION, SAGADA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
142	3690/2022 WA/1572/2022	DIRECTOR, HORTICULTURE, ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
143	3691/2022 WA/1572/2022	DIRECTOR, HORTICULTURE, ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
144	3692/2022 WA/1572/2022	DIRECTOR, HORTICULTURE, ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
145	3693/2022 WA/1573/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	3694/2022 WA/1573/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
147	3695/2022 WA/1573/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
148	3696/2022 WA/1577/2022	SASHI MALLIK-MP	SUSANTA KUMAR DASH
149	3697/2022 WA/1577/2022	SASHI MALLIK-MP	SUSANTA KUMAR DASH
150	3698/2022 WA/1574/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
151	3699/2022 WA/1574/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
152	3700/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.



153	WA/1574/2022 3701/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
154	WA/1576/2022 3702/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
155	WA/1576/2022 3703/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
156	WA/1576/2022 15874/2022	RAJ INTERNATIONAL SCHOOL, JAJPUR-MP	BIRAJA PRASANNA DAS
157	WP(C)/31322/2022 15875/2022	SUSIM KANTI MOHANTY-MP	
158	WP(C)/30310/2022 15876/2022	KARTIK SENAPATI-MP	DHIRENDRA KUMAR MOHAPATRA
159	WP(C)/31327/2022 15877/2022	BHARAT CHANDRA SAHU-MP	M/S.RANJAN KU.ROUT
160	WP(C)/22591/2016 15878/2022	PRAVASINI KHATUA-MP	MANOJ KUMAR MOHANTY
161	WP(C)/26214/2022 15879/2022	SANJAY KUMAR PANDA-MP	PRAVAKAR BEHERA
162	WP(C)/31332/2022 15880/2022	BUDU BAG-MP	BINOD KUMAR HATI
163	WP(C)/31336/2022 15881/2022	KAMAL MAHARANA-MP	MS.DEEPALI MOHAPATRA
164	WP(C)/9731/2015 15882/2022	PURNABASI BHOI-MP	RAMDAS ACHARY
165	WP(C)/31344/2022 15883/2022	KALYANMAYEE SELF HELP GROUP, BALASORE-MP	SRIKAR KUMAR RATH
166	WP(C)/29847/2022 15884/2022	ARJUN MEHER-MP	
167	WP(C)/27195/2022 15885/2022	JHASAKETAN MEHER-MP	
168	WP(C)/27194/2022 15886/2022	SATYA NARAYAN NAIK-MP	GYANARANJAN SETHI
169	WP(C)/31350/2022 15887/2022	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	PRABODHA CH. NAYAK
170	WP(C)/31352/2022 15888/2022	THE DIVISIONAL MANAGER, LIC OF INDIA, CUTTACK-MP	PRAFULLA KUMAR RATH
171	WP(C)/23227/2022 15889/2022	SOURAV SEKHAR BEHERA-MP	
172	WP(C)/29055/2022 15890/2022	PRIYADARSAN PRADHAN-MP	PRIYADARSAN PRADHAN (In Person)
173	WP(C)/16275/2021 15891/2022	PRIYADARSAN PRADHAN-MP	PRIYADARSAN PRADHAN (In Person)
174	WP(C)/16275/2021 15892/2022	RAJKISHORE SWAIN-MP	BUDHADEV ROURAY
175	WP(C)/3729/2021 15893/2022	SRI LAXMI NARAYAN MAHAPRAVU @ KASTURI DAS MAHAPATRA	SHYAMABADI MANTRY
176	WP(C)/25541/2021 15894/2022	PURNENDU KUMAR THATOI-MP	RUDRA NARAYAN PARIJA
177	WP(C)/31384/2022 15895/2022	MEENAKSHI PANDA-MP	M/S.SURENDRA NATH PANDA
178	WP(C)/1760/2016 15896/2022	M/S LALIT KUMAR MOHANTY, UDALA-MP	BHABANI PRASAD MOHANTY
179	WP(C)/31386/2022 15897/2022	M/S LALIT KUMAR MOHANTY, UDALA-MP	BHABANI PRASAD MOHANTY
180	WP(C)/31386/2022 15899/2022	APARNA JENA-MP	SUSANTA KUMAR BARAL
181	WP(C)/31396/2022 15900/2022	PRAGATI BHAL-MP	SUSANTA KUMAR BARAL
182	WP(C)/31397/2022 15901/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR-MP	SARAT CHANDRA DASH
183	WP(C)/25873/2022 15902/2022	SHALIMA CHOWDURY-MP	M/S.B.MOHANTY
	WP(C)/10083/2019		

184	15903/2022 WP(C)/31400/2022	GOVIND CHANDRA PANI-MP	SUSANTA KUMAR DASH
185	15904/2022 WP(C)/31403/2022	SANTOSH KARNA-MP	PRASHANTA KUMAR NAYAK
186	15905/2022 WP(C)/17294/2021	FATIMA BIBI-MP	DEEPALI MAHAPATRA
187	15906/2022 WP(C)/17294/2021	FATIMA BIBI-MP	
188	15907/2022 WP(C)/21888/2011	BASANTI SWAIN-MP	
189	15908/2022 WP(C)/21728/2022	THE DY. COMMNR., KENDRIYA VIDYALAYA SANGATHAN, BILASPUR	ANRISREMP TRIPATHY
190	15909/2022 WP(C)/31410/2022	BACHA. GURUNATH-MP	KARUNAKAR RATH
191	15910/2022 WP(C)/31414/2022	JHARI DEI @ MALLICK-MP	AYODHYA NATH LENKA
192	15911/2022 WP(C)/13654/2022	DR.PRABHAT KUMAR MISRA-MP	DEVASHIS PANDA
193	15912/2022 WP(C)/1274/2006	JAGANATH SARANGI-MP	
194	15913/2022 WP(C)/31418/2022	JITENDRA KUMAR SAHOO-MP	PRASANNA KUMAR MISHRA
195	15914/2022 WP(C)/5173/2022	RABINDRA MOHANTA-MP	DR. SUJATA DASH
196	15915/2022 WP(C)/28884/2022	RABINDRANATH BARIK-MP	G.K.NANDA
197	15916/2022 WP(C)/31423/2022	AJAY KUMAR BARIK-MP	CHITTARANJAN PATTNAIK
198	15917/2022 WP(C)/31425/2022	HARENDRA MALIK-MP	CHITTARANJAN PATTNAIK
199	15918/2022 WP(C)/31426/2022	GOURANGA DAS-MP	BIDESH RANJAN BEHERA
200	15919/2022 WP(C)/31446/2022	BHOLESWARI DAS-MP	S.S.RAO
201	15920/2022 WP(C)/24573/2022	M/S. MAA LAXMI MODERN RICE MILL LTD., BALASORE-MP	M.K.ROY
202	15921/2022 WP(C)/31450/2022	SANTOSHI SUNA-MP	S.S.RAO
203	15922/2022 WP(C)/31461/2022	RAJESH KUMAR ROUT-MP	UPENDRA KUMAR SAMAL
204	15923/2022 WP(C)/31463/2022	M/S SASU BAHU SALT FACTORY, BALASORE-MP	UMESH CHANDRA PATNAIK
205	15924/2022 WP(C)/31463/2022	M/S SASU BAHU SALT FACTORY, BALASORE-MP	UMESH CHANDRA PATNAIK
206	15925/2022 WP(C)/31472/2022	RAMA CHANDRA PATRA-MP	BISWAJIT PASAYAT
207	15926/2022 WP(C)/31479/2022	SUSIL MAHAKHUD-MP	NIRANJAN LENKA
208	15927/2022 WP(C)/31484/2022	BAPUN KUMAR PUROHIT-MP	NIRANJAN LENKA
209	15928/2022 WP(C)/31487/2022	CHANDRAMA JENA-MP	MANMAYA KUMAR DASH
210	15929/2022 WP(C)/31489/2022	MAHALAXMI DAS-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
211	15930/2022 WP(C)/31491/2022	ANUPAMA ROUT-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
212	15931/2022 WP(C)/31493/2022	PARADIP TURCK OWNERS ASSOCIATION, JAGATSINGHPUR, BALASORE-MP	PRAMBAR ACHARYA
213	15932/2022 WP(C)/31494/2022	MINAKSHI KUMARI PANDA-MP	SIDHARTHA RAY
214	15933/2022 WP(C)/31497/2022	NATABAR DASH-MP	BISWABIHARI MOHANTY
215	15934/2022	NARAHARI PATRA-MP	BISWABIHARI MOHANTY

216	WP(C)/31499/2022 15935/2022	PURANDAR PRADHAN-MP	NIRANJAN LENKA
217	WP(C)/31505/2022 15936/2022	JANMAJAYA NAIK-MP	
218	WP(C)/3585/2018 15937/2022	BHATAL HEMBRAM-MP	
219	WP(C)/17081/2021 15938/2022	NRUSINGH CHARAN PRADHAN-MP	NIRANJAN LENKA
220	WP(C)/31507/2022 15939/2022	M/S JAGANNATH STORE, DHENKANAL-MP	ASIT KUMAR DASH
221	WP(C)/22568/2022 15940/2022	M/S TARATARINII MOTOR GARAGE-MP	KAJAL SAHOO
222	WP(C)/40695/2021 15941/2022	BIBEKANANDA SAHOO-MP	AUROVINDA MOHANTY
223	WP(C)/31510/2022 15942/2022	SAI AGENCY-MP	PRADEEP KUMAR SAHOO
224	WP(C)/3022/2013 15943/2022	BIJAY NARAYAN SAHOO-MP	KRISHNA CHANDRA SAHU
225	WP(C)/31520/2022 15944/2022	KARUNAKAR SAHOO-MP	DEBENDRA KUMAR SAHOO 1
226	WP(C)/31521/2022 15945/2022	SUKADEVA NANDA-MP	DEBENDRA KUMAR SAHOO 1
227	WP(C)/31527/2022 15946/2022	SMITA DASH-MP	BIBEKANANDA BHUYAN
228	WP(C)/31528/2022 15947/2022	SMITA DASH-MP	BIBEKANANDA BHUYAN
229	WP(C)/31528/2022 15948/2022	INDIRA GARNAIK-MP	PRADEEP KUMAR MAHAPATRA
230	WP(C)/7371/2022 15949/2022	PRADEEP KUMAR MAHANTA-MP	ASHOK KUMAR APAT
	WP(C)/31539/2022		